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**Title:** Introduction of the Prevention of Cruelty to Animals (Amendment) Bill, 1998 (Amendment of section 11).

15.32 hrs.

SHRI RAVI SITARAM NAIK (PANAJI): I beg to move for leave to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960."

The motion was adopted.

SHRI RAVI SITARAM NAIK (PANAJI): I introduce the Bill.

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